[Translation]

MR. SPEAKER: Please resume your beat. Why are you behaving like that.

[English]

I take care of myself. Do not override your rights. I am telling you Mr. Reddy that I have got all the honour and respect for you. But I do not want to be belaboured like that.

SHRIS, JAIPAL REDDY: I do not want Member's right to be carbed.

MR. SPEAKER: I have told you that this is my right and I have exercised my right And as long as I have that right, I will exercise it.

AN HON. MEMBER: You are in the Chair and you listen to us... (Interruptions)

MR. SPEAKER: Yes, I am here in this Chair. Do not try to object... (Interruptions) Sit down. That is all right. I have to adjudge according to what the rules are. And I have to use my discretion. That is all. If you do not want me, throw me away then. I do not want to sit here. This is the way they are behaving? Professor, you are the leader of this group and they are misbehaving. I cannot understand this.

PROF. MADHU DANDAVATE: I am suggesting to you that it the Minister has given anything, he should be that.

MR. SPEAKER: That is what I am telling.

PROF. MADHU DANDAVATE: That is all right. (Interruptions)

MR. SPEAKER: Why can you not take it like that?

(Interruptions)

MR. SPEAKER: Do not try to misbehave with me.

(Interruptions)

MR. SPEAKER: Look here, I must tell you something. Take it in your pocket and in your mind. I am not to shield anybody. I will shield only the truth. And I will guard the truth.

(Interruptions)

MR. SPEAKER. When I am speaking. you do not have the decency even to sit down. Please sit down. I want to say something. I will not shield anybody, whosoever he might be. I shall go by the facts. If there are facts, I will allow. I will satisfy your leader also. No problem on that. But do not try to misbehave with me. I do not want to be 'belaboured like that. I am your elected representative here and if you do not want me, throw me out. But do not misbehave with me like this.

(Interruptions)

MR. SPEAKER: Again you shouting. Professor, I am not going to take it lying down like that. I have told you M. Reddy that I will show you the reply. I never tried to shield that. There is no problem on that.

12.08 hrs.

COMMITTEE ON PRIVATE MEMBERS' **BILLS AND RESOLUTIONS**

[English]

Twenty-eighth Report

SHRI NAND LAL CHOUDHARY (Sagar): I beg to present the Twentyeighth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

ESTIMATES COMMITTEE

[English]

Thirty-sixth Report

PROF. MADHU DANDAVATE (Rajapur) : I beg to present the Thirty-Sixth

Demands for Excess 246 Grants (G), 1984-85

Legislation

Report (Hindi and English versions) of the Estimates Committee on Action Taken by Government on the recommendations contained in the Nineteenth Report of the Committee (8th Lok Sabha) on the Ministry of Transport—Border Roads.

12.09 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

[English]

Reports of Study Tours

SHRIK.D. SULTANPURI (Shimla): I beg to lay on the Table a copy each of the following Reports (Hindi and English versions) of the Study Tours of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:

- (i) Report of the Study Group I of the Committee on its visit to Guwahati, Shillong. Calcutta, imphai and Calcutta during September-October, 1986.
- (ii) Report of the Study Tour of Study Group II of the Committee on its visit to Hardwar, Dehradun Paonta Sahib, Shimla, Mandi, Manali and Chandigarh during September-October, 1986.

12.10 hrs.

COMMITTEE ON SUBORDINATE LEGISLATION

[English]

Tweifth Report

SHRI MOOL CHAND DAGA (Pali): I beg to present the Twelfth Report (Hindi and English versions) of the Committee on Subordinate Legislation.

[English]

SHRIS. JAIPAL 'REDDY (Mahbubnagar): I want the note from the Finance Minister to be shown.

MR. SPEAKER: What is the Finance Minister to do with it? I am satisfied. If you are not satisfied, then let me know...

(Interruptions)

MR. SPEAKER: That is what I have told. Mr. Amal, don't you realise that I have told you so many times? Then why does he do like this? He is misbehaving...

(Interruptions)

MR. SPEAKER: I will name you if you do like that. Don't take me to that position. I will name you if you do like that. Don't override. It is not like the behaviour of an hon. Member of this House and I am going to name you.

SHRI S. JAIPAL REDDY: If that is your pleasure, I will take it...(Interruptions)

MR. SPEAKER: Prof. Dandavate ji take care of your Member...

(Interruptions)

MR. SPEAKER: I will name you if you do like that...

(Interruptions)

MR. SPEAKER: Shri Vishwanath Pratap Singh.

12.12 hrs.

DEMANDS FOR EXCESS GRANTS (GENERAL), 1984-85

[English]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): Sir, on behalf of Shri Vishwanath Pra tap Singh, I beg to present a statement (Hindi and English versions) showing Demands for Excess Grants in respect of the Budget (General) for 1984-85.